

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 20.10.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 133/15	TP 15/17	For Hearing	433(e)/ 433(f)	Trivium Systems Inc. Vs Sobha Renaissance Information Technology Pvt. Ltd.(SRIT)

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	Samarth Shreedharan 9900840996	Applicant Plaintiff	LASH
2.	SUNIL Kumar Samant 9945661223.	Respondent -	Mishra

O R D E R

Counsel for petitioner is present. Counsel for Respondent is also present. List it for hearing finally on 03/11/2017.


Member (T)


Member (J)